

| 1 | 2 | 3 | 4 | 5 |
|-----------------------------------|---|-------|-------|-------|
| 3. Dadra & Nagar Haveli | | 39.45 | 52.07 | 26.10 |
| 4. Daman & Diu | | 73.58 | 85.67 | 61.38 |
| 5. Delhi | | 76.09 | 82.63 | 68.01 |
| 6. Lakshadweep | | 79.23 | 87.06 | 70.88 |
| 7. Pondicherry | | 74.91 | 83.91 | 65.79 |

*The 1991 Census has not yet been conducted in Jammu & Kashmir.

Amount for Slum Dwellers by DDA

1658. SHRI RAM VILAS PASWAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total amount sanctioned for various schemes for Delhi's slum dwellers and weaker sections at the end of the financial year 1990-91 and the amount which remained unutilised;

(b) how does it compare with the unutilised amount allocated for welfare schemes by DDA at the end of 1989-90;

(c) the reasons for the non-utilisation of the allocated funds; and

(d) what steps contemplated by the Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Free Health Care and Hospital Services

1659. SHRI RAM VILAS PASWAN: Will the Minister of HEALTH

AND FAMILY WELFARE be pleased to state:

(a) whether Government have drawn any programme to provide free health care and hospital services particularly in the areas where population continues to be below the poverty line;

(b) if so, the details thereof; and

(c) what is the Central allocation proposed to be raised annually for Bihar State to implement the programme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-MATI D. K. THARADEVI SIDDHARTHA): (a) and (b) Health care and Hospital services rendered by the Government throughout the country is free for all. Health is a State Subject under the constitution. However, with a view to further augmenting the efforts of the State Government for control/eradication of certain specific diseases, the Centre is providing some assistance to States/U.Ts through Centrally Sponsored Schemes.

(c) Central Government is providing assistance to the State of Bihar through

Centrally Sponsored Scheme for control/eradication of diseases. For major schemes, with significant financial out-

lays, the quantum of assistance to Bihar for 1990-91 and 1991-92 are as follows:—

| Name of the Schemes | Central Assistance | |
|--|--------------------|---------|
| | 1990-91 | 1991-92 |
| | (Rs. in lakhs) | |
| 1. National Malaria Eradication Programme (50% Centrally Sponsored) | 485.41 | 527.35 |
| 2. National Leprosy Eradication Programme (100%) (Centrally Sponsored) | 133.00 | 140.00 |
| 3. National TB Control Programme (50% Centrally Sponsored) | 63.96 | 97.00 |
| 4. National Programme for Central of Blindness (100% Centrally) | 51.38 | 93.05 |

Central Assistance is provided to each state according to its requirements as well as overall availabilities of funds with the Centre for each scheme.

[*Translation*]

Afforestation Schemes

1660. SHRI HARI KEWAL PRASAD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total area where afforestation is proposed to be undertaken during the current year;

(b) whether the Government propose to provide any facility to voluntary agencies/private organisations to encourage afforestation schemes; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The targets under the Twenty Point Programme for afforestation/tree planting activities for the year 1991-92, are given below:—

(i) Seedlings distribution : 150 crore (for planting on private land)

(ii) Area coverage : 1.05 million ha. (public lands including forest lands)

(b) and (c) Under the Grants-in-Aid scheme of the National Wastelands Development Board, voluntary agencies/non-government organisations are provided financial assistance to take up afforestation and wastelands development activities.

Nationalisation of Private Educational Institutions

1661. SHRI HARI KEWAL PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to nationalise private educational institutions of the country;

(b) if so, the time by which these are likely to be nationalised; and

(c) if not, the steps being taken to stop the exploitation of people by private educational institutions?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.